

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

ORDER

The following postings and transfers are hereby made in official exigency with immediate effect:

SN	Name	From	To
1	Mr. Virendra Kumar, JA, EC: 28182963	JA/Ahlmad in the Court of Mr. Dev Chaudhary, MM-07, Shahdara District, KKD Courts, Delhi.	JA/Reader in the Court of Mr. Raghubir Singh, ASJ (FTC), Shahdara District, KKD Courts, Delhi.
2	Mr. Satyendra Kumar, JA EC: 23467253	JA/Ahlmad in the Court of Mr. Balwant Rai Bansal, Spl. Judge (NDPS), Shahdara District, KKD Courts, Delhi.	JA/Ahlmad in the Court of Mr. Dev Chaudhary MM-07, Shahdara District, KKD Courts, Delhi.
3	Ms. Radha Rawat, JA EC: 67933365	JA/Reader in the Court of Mr. Raghubir Singh, ASJ (FTC), Shahdara District, KKD Courts, Delhi.	JA/Ahlmad in the Court of Mr. Balwant Rai Bansal, Spl. Judge (NDPS), Shahdara District, KKD Courts, Delhi.
4	Mr. Sonu Thakur, JJA (EC:8470397)	Asstt. Ahlmad in the Court of Mr. Reetesh Singh, District Judge (Comm. Court-04), Shahdara District, KKD Courts, Delhi	JJA in E-Sewa Kendra, Shahdara District, KKD Courts, Delhi.
5	Ms. Vimla, JA EC: 78211622	JA in Office Pool, Administration Branch, Shahdara District KKD Courts, Delhi.	JA in R&I Branch, Shahdara District, KKD Courts, Delhi.
6	Mr. Om Narayan Yadav, JA EC: 82838212	JA in E-Sewa Kendra, Shahdara District, KKD Courts, Delhi.	JA in General Branch, Shahdara District, KKD Courts, Delhi.
7	Ms. Divya Mehandru, JA EC: 67890975	JA in General Branch/RTI, Appeal, Shahdara District, KKD Courts, Delhi.	JA in Leave Section, Shahdara District, KKD Courts, Delhi.

Note:


- Ms. Pragati Chauhan, JJA/Asstt. Ahlmad in the Court of Mr. Surinder S. Rathi, District Judge (Comm. 03), Shahdara District, KKD Courts, Delhi. shall assist the Ahlmad of the Court of Mr. Reetesh Singh, District Judge (Comm. Court-04), Shahdara District, KKD Courts, Delhi, after lunch on daily basis till any regular Asstt. Ahlmad is posted in that court.
- Mr. Pramod Singh, JJA/Asstt. Ahlmad posted in the Court of Mr. Brijesh Kumar Garg, District Judge (Comm. Court-01), Shahdara District, KKD Courts, Delhi shall assist the Ahlmad of the Court of Ms. Kiran Bansal, District Judge (Comm. Court-02), Shahdara District, KKD Courts, Delhi, after lunch on daily basis till any regular Asstt. Ahlmad is posted in that court.
- Mr. Himanshu, JJA/Asstt. Ahlmad posted in the Court of Mr. Raghubir Singh, ASJ (FTC), Shahdara District shall assist the Ahlmad of the Court of Sh. Arvind Bansal, ASJ-05, Shahdara, after lunch on daily basis till any regular Asstt. Ahlmad is posted in that court.
- Ms. Vimla, JA posted in R&I Branch, Shahdara District, shall look after the work of RTI Cell, Shahdara District, also besides the work already assigned to her.
- Ms. Divya Mehandru, JA posted in Leave Section, Shahdara District shall also look after the work of Vigilance/Litigation Branch as and when official posted in Vigilance/Litigation Branch, Shahdara District is on leave or not available for any reason, besides the work already assigned to her.

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6. Mr. Om Narayan Yadav, JA posted in General Branch, Shahdara District shall assist in the Leave Section also, as and when required.
7. The work of Hindi Section is withdrawn from Ms. Jyoti, JA posted in Accounts Branch and assigned to Mr. Sonu Thakur, JJA posted in E-Sewa Kendra, besides the work already assigned to him.
8. The work of Fine & Audit Section is hereby assigned to Ms. Jyoti, JA posted in Accounts Branch, Shahdara District, besides the work already assigned to her.
9. Transferred officials shall handover the charge of all the Court records in their custody along with the computer hardware and other peripherals, if any, before relinquishing their duty at their respective transferor place.

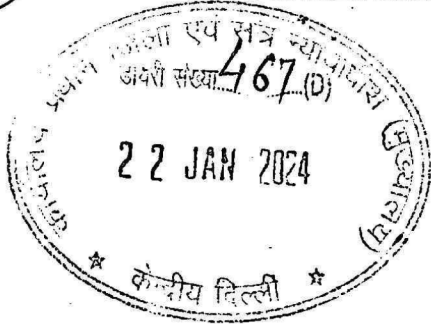
Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

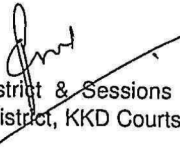

(RENU BHATNAGAR)
Principal District & Sessions Judge,
Shahdara District, KKD Courts, Delhi.

No. 511-520 /Admn./P&T/SHD/KKD/2023 Delhi, the Dated 15/01/2024

Copy forwarded for Information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Officer-In-Charge, Judicial Branch, Shahdara District, Karkardooma Courts, Delhi.
5. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
6. Officers/Officials concerned.
7. Dealing Officials Personal File/Leave/CR.
8. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
9. PS to the undersigned.
10. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.




Principal District & Sessions Judge,
Shahdara District, KKD Courts, Delhi.